[या रह्मा बहार क्राइका] जनम् वह ऐका नहीं नगरेगो, तो व्यक्तोतहरूका का मुकाबना करना पडेगा, जिससी बहारू देही सरकार पर होगी।

SHRI RACHUNATHA REDDY: Sir, these are not new points that have been made just now. These points were rused in the easin debate. These points have been answered and, as I said, this is a very limited measure. Though these points may be relevant, they are outside the scope of the very limited measure that is before the House.

MR. DERUTY-SPEARER! The question is:

"That the BU further to smend the Parment of Bonus act, 196, as passed by Raiya Sabha be taken into consideration."

MR. DEPUTY-SPEAKER. The question is:

"That the Bill be passed"

The motion was adopted.

MR DEPUTY-SPEAKER: Now, we have got seven minutes to go. Can you finish in seven minutes?

SHRI M. C. DAGA (Pais): How can it be finished m seven minutes? It has to be extended.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAJAH): It may be extended by the time we lost.

MR. DEPVIY SPEAKER: Yes, we take up the half-an-hour discussion Mr Daga.

17. 53 hrs.

HALF-AN-HOUR DISCUSSION

OVERTIME ALLOWANCE PAID IN VARIOUS MINISTRIES AND DEPARTMENTS OF CENTRAL GOVERNMENT STREET STREET (SIGN) 341 442

प्रस्न प्रस्कृ है स्ट्रीस हैं स्ट्रीस हैं कला का कि 1971-7ई में शरकार में 83.37 लाख रुपया समारेपणि भरी, मोक्स्स्म्स्स्म्स्स्न होता है स्प्रा में किया। 1972-73 में ब्रिया है स्प्र में किया। 1972-73 में ब्रिया है स्प्र में किया। 1972-73 में ब्रिया है एक इसरे प्रकान के उत्तर में मजी महोत्राम ने बसाया कि बैशननाइ उद वैनों से 1969 में 405 64 लाख न्या। 1971 में 614.63 लाख न्या। पीर 1972 में 711.36 लाइ स्प्या मीर उपाउस के स्प्र में स्थित प्रा । या।

श्रोवर टाइम एसाउन्स के संबन्ध मे पे कमीकृत ने श्युती रिपोर्ट में लिक्का हैं

"The total expenditure on OTA in all departments including the civilion establishments of the Ministry of Defence came to Rs. 41.59 crores in 1971-72."

पे कसोजन ने यह भी स्तिखा है कि 1951 से 1971 तक सैंड्रस धवर्तमेट के विभिन्न विभागों का परसेट बढ गया । इस के साम ही समयोपिंग पता की धनराणि भी वढ़ गई।

1951 में हमारी कुल रेकेन्यू धामदनी
4800 करोड स्पर्ध था। उस में से सरकार ने
1150 करोड स्प्रमा धर्माद्य 25 परसेट,
केवल सर्वित्रख पड़ आर्थ कर दिया, जो हमारे
वैश्व की पापूर्लेजन का केवल 0 6 परमेंट हैं।
ब्रॉबंगल यह है कि सरकार ने देश की करत पापूर्लेजन पर, गावों, में रहने वालों धौर केरिहर कवानुतों पर, किलका खाई किया है,
जिल के नैजनल इतिका का 50 वेरसीट घान 377 Over ime allow BHADRA 7, 1895 (SAKA) ance poid in Min. & Deptis. of Central Govt. (N.A.H. Dis.)

मैंने यह भी पूछा या कि बोवरटाइन एंनजिंस देनें का कारणें क्या है और वह क्यों दिया जाता हैं। मजी महोदय इस का ठीस उत्तर नहीं दे सके । उन्होंने कताया

"The work in offices should be so organised as ordinarily to be capable of being done during the normal office hours."

Who will organise that work? र्वंड काम किस तरह बार्यनाइन होता है ? क्या उस को करने के लिये ज्यादा स्टाफ रक्षां गया है। पें कमी र्यंत ने कहा है कि सेटल गंवर्नमेंट के रफ़तर 15 परसेंट म्रोवरस्टाग्ड है।

SHRI S. M. BANERJEE (Kanpur): I rise on a point of order. The recommendations of the Pav Commission are under study by the Government and the Government employees are meeting a group of Milusters tomorrow at 12 o'clock and after that the decision will be announced Mt-Daga is taking advantage of the most retrograde recommendations of the Pay Commission Report.

MR. DEPUTY-SPEAKER: What is the point of order?

SHRI S. M. HANERJEE: When we taise questions on the floor of the House, Finance Minister says that the Government is still considering the matter and he did not at all commit anything on behalf of the Government either tills way or that way. My point of orther is that this matter can be discussed after the decision on the report of the Par Commission has been announced

MR. DEPUTY-SPEAKER: I think we have to interrupt this business for a little while. There is an important business which has inter-Mr. national repercussions. Daga will resume his speech after the

Pak: (St.) Foreign Minister has made his statement. ... (Interruptions). There is no tiothi of order in that. It is his point

of view, not a point of order.

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18 hrit

AGREEMENT STATEMENT RE. BETWEEN GOVERNMENTS OF INDIA AND PAKISTAN SIGNED ON THE 28TH AUGUST, 1973

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) As the House 1a aware a Delegation led by the Special Emissary of the Prime Minister of India, Shri P N Haksar, visited Rawalpindi and Islamabad and held discussions with the Pakistan Delegation led by Mr. Aziz Ahmad, Pakistan's Minister of State for Defence and Foreign Affairs. from 24th to 31st July, 1973. During the course of these talks questions relating to sunultaneous repatriation of three categories of persons mentioned in the Joint Indo-Bangladesh Declaration of April 17, 1973, were discussed in full detail. The Pakistan side acknowledged the fact that the Joint Indo-Bangladesh Declaration, which had separated political considerations from the humanitarian issues, was a step forward and paved the way for an early resolution of these issues. Some progress was made in defining these issues and it was agreed between the two Delegations that a point had been reached where further consideration by both sides was necessary. In pursuance of this decision, the discussions were resumed at New Delhi from 18th August, 1978 and continued till fhe 28th August, 1973 These discussions took place with the full knowledge be and in consultation with the Bangladesh Government.

As a result of these talks, an agreement was signed yesterday, the 28th August, 1973, between the Governments of India and Pakistan, I lay on the Table of the House, a copy of this Agreement